

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. No. 49/14(1)/NCLT/AHM/2017**

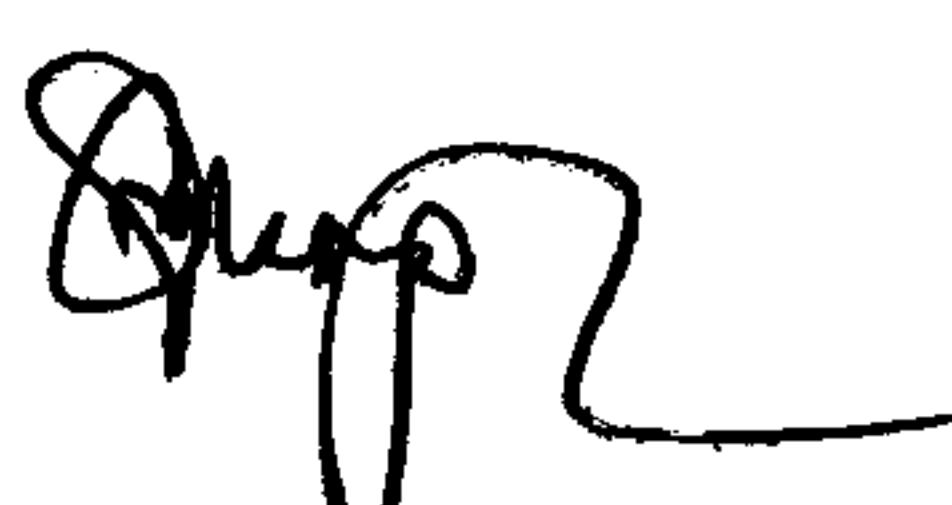
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2017**

Name of the Company: Stanrose Fund Management Services Ltd.

Section of the Companies Act: Section 14(1) of the Companies Act, 2013

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	ABRAHAM PINGLE	PCS	PETITIONER	
2.				

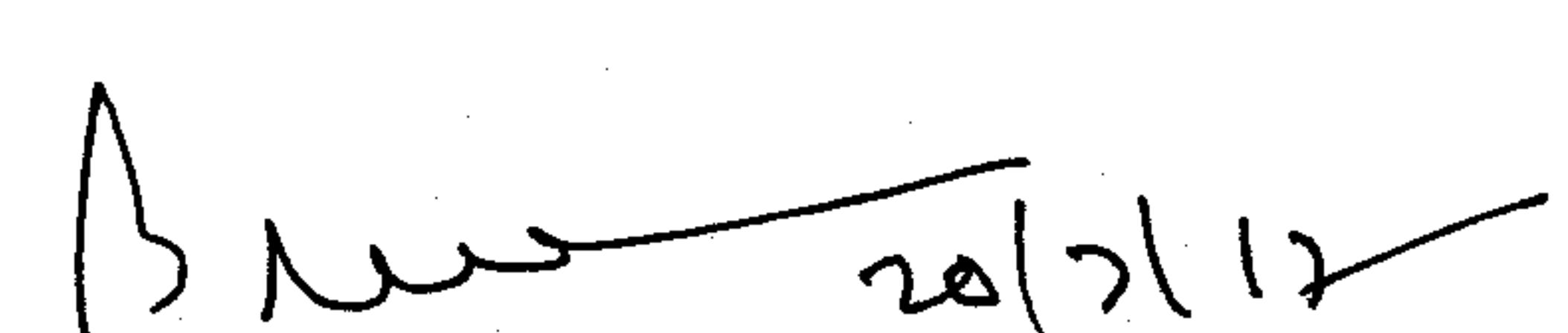
**ORDER**

Learned PCS Mr. Abraham Pingle present for Petitioner.

Proof of service of directions a to c of the order dated 09.05.2017 filed.

Heard arguments of learned Counsel for Petitioner.

Order reserved.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 20th day of July, 2017.